

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)  
(Kolkata Circuit Bench)**

**Appeal Nos. 277 & 286 of 2013**

**Dated : 31<sup>st</sup> March, 2014**

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member**

**Appeal No. 277 of 2013**

<b>DPSC Ltd.</b>	....	<b>Appellant(s)</b>
<b>Versus</b>		
<b>West Bengal Electricity Regulatory Commission</b>	....	<b>Respondent (s)</b>

**Appeal No. 286 of 2013**

<b>DPSC Ltd.</b>	....	<b>Appellant(s)</b>
<b>Versus</b>		
<b>West Bengal Electricity Regulatory Commission</b>	....	<b>Respondent (s)</b>

**Counsel for the Appellant (s):**      **Mr. Buddy A. Ranganadhan  
Mr. Subir Kumar  
Mr. Sandip Mitra**

**Counsel for the Respondent(s):**      **Mr. Prathik Dhar  
Mr. C.K. Rai  
Mr. Samir Haldar**

**ORDER**

Heard the Learned Counsel for the Appellant.

Post the matter for further hearing on **01.04.2014 at Kolkata Circuit**

**Bench.**

**(Rakesh Nath)  
Technical Member  
mk**

**(Justice M. Karpaga Vinayagam)  
Chairperson**